

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 245 of 2021

IN THE MATTER OF:

Schreiber Dynamix Diaries Pvt. Ltd.

...Appellant

Versus

**Mr. Sumat Gupta, Resolution Professional,
International Mega Food Park Ltd.**

...Respondent

Present: -

For Appellant: Mr. Udit Menditatta, Advocate.

ORDER
(Virtual Mode)

31.03.2021 Heard Learned Counsel for the Appellant.

Issue notice on sole Respondent through Speed Post as well as email (Both Mode). Requisites along with process fee be filed by Monday. The Appellant to provide email address of the sole Respondent.

List the Appeal For Admission (After Notice)' on **30th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)